

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 270/252/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE COMPANY: EMC Electomech Controls Pvt Ltd.

SECTION OF THE COMPANIES ACT: 252

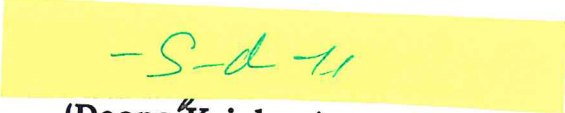
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. O. S. Gupta, Advocate		
	For the Respondent:	Mr. Manish Raj, Company Prosecutor, ROC, Delhi		

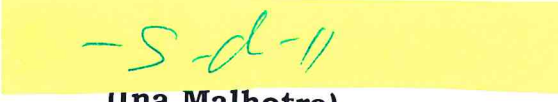
ORDER

Mr. Manish Raj, Ld. CP for ROC prays for some time to file his report.

Ld. PCS appearing for the Petitioner also wants to file the Bank Statements as well as Income Tax returns. Let the same be filed before the next date of hearing.

To come up on 26th February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)